The Annual Plan for 1998-99 for Orissa has not been finalised as yet.

(b) Does not arise.

Written Answers

Funds Sanctioned for Power Projects in North-East

- 4120. SHRI DILIP SINGH JUDEV: Will the PRIME MINISTER be pleased to state:
- (a) how much amount has been sanctioned by Government for the New Power Projects during the last three yearss for Tripura and North-Eastern region; year-wise;
- (b) what was the actual amount spent on those projects; and
 - (c) what is the present status of projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No New Power Project has been approved through Planning Commission during the last three years for Tripura and North-Eastern Region.

(b) and (c) Do not arise.

Duplication in Monitoring of Major Projects

- 4121. DR. ALLADI P RAJKUMAR: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that presently more than one Government Department like the Department of Programme Implementation, the Cabinet Secretariat etc., monitor major Government projects etc., leading to duplication of the same work; and
- (b) if so, the measures being taken to streamline the system for more cost effective and efficient operations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF **PLANING** AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) The Department of Programme

Implementation as an appex body for monitoring of Government projects costing Rs. 20 crore and above provides objective monitoring and evaluation independent of planning and implementating agencies at one place and assists the Government in better management on projects. On the basis of the reports of the Department of Programme Implementation of projects costing Rs. 100 crores and above, the Cabinet Secretariat holds meetings from time to time to resolve intricate inter-ministerial issues/problems relating to the implementation of major projects.

Construction of Barak Dam

4122. SHRI KARNENDU BHATTACHARJEE

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Barak Dam is proposed to be constructed in the State of Assam to check floods in the flood prone Barak Valley; and
- (b) if so, what is the present position of the construction of the dam and by when it is to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Brahmaputra Board has completed investigation works and Detailed project Report for a multipurpose project on Barak river at manipur-Mizoram border in Barak Vally.

(b) Techno-economtcai clearance subject to certain conditions has been granted to the Tipaimukh Dam project (Barak Dam) in 1995. Further progress could not be made in absence of agreement between the concerned States of Manipur, Mizoram and Assam.

LIS in Drought Affected Areas of Gujarat

- 4123. SHRI AHMED PATCL: Will the PRIME MINISTER be pleased to state:
- (a) whether the fanners of drought affected areas of Gujarat are being motivated to take up Lift Irrigation Scheme (LIS) under participatory irrigation management;
 - (b) if so, the details thereof;
- (c) whether LIS is not picking up in the Staite due to non-release of power and in many